NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.27/(MAH)/2013 CA No. 30/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: Mr. Birenbhai R. Panchal

V/s. M/s. Eyelid Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. A JAY KUMAR Practicing
Company Scenetory Asservar
For Raspandent
No. 1

2. Rajesh Shah -> Advorate for Respondent NO-6. Purchit & Co.

Kustal

ORDER

C.A. No.30/2015 in C.P. No. 27/111/CLB/MB/2013

No one appeared from Petitioner's side. The professional on R1 behalf and the counsel on R6 behalf are present. They have reported that none was present on behalf of the Petitioner on last date of hearing as well.

In view of the same, it is hereby noted that if the Petitioner does not appear on the next date of hearing, this CA would be dealt with considering the pleadings on record.

List this matter for hearing on 20th December, 2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 28.11.2016